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SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

Corrigenda

New Delhi, the 10th July, 2019

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No. 24/2019-Customs (ADD) dated the 18th June, 2019, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number G.S.R. 432 (E), dated the 18th June, 2019,-

- (i) at page 7, in line 11, omit “Mills”; and
- (ii) at page 7, omit line 19.

[F.No.354/211/2016 –TRU]

(Gunjan Kumar Verma)
Under Secretary to the Government of India.